

**FORM 27**  
**THE PATENTS ACT, 1970**  
 (39 of 1970)  
 AND  
**THE PATENTS RULES, 2003**  
 No Fee

**STATEMENT REGARDING THE WORKING OF PATENTED INVENTION(S)**  
**ON A COMMERCIAL SCALE IN INDIA**  
 [See section 146(2) and rule 131(1)]

1. Insert name, address, nationality, patent number(s).	I/ We, the Patentee(s)/ Licensee ....., in respect of patent number(s)....., furnish this statement,  (Explanation: One form may be filed in respect of multiple patents, provided all of them are related patents and are granted to the same patentee(s)).		
2. State the financial year to which the statement relates.	in respect of the financial year .....		
3. Worked / not worked.  Please state whether each patent in respect of which this form is being filed is worked or not worked.	Patent Number(s)	Worked [Tick (✓) if applicable]	Not worked [ Tick (✓) if applicable]
4. If not worked, please tick the appropriate reasons	<input type="checkbox"/> Patented Invention is under development/ commercial trial <input type="checkbox"/> Patented Invention is under Review/approval with Regulatory authorities <input type="checkbox"/> Exploring commercial licensing <input type="checkbox"/> Any other, may specify:		
5. Whether the patent is available for licensing	<input type="checkbox"/> YES <input type="checkbox"/> NO In case of YES, would you be interested in receiving communications from any person interested in seeking a license. If so, kindly provide contact details as below: Email address: ..... Contact Number: .....		
	The facts and matters stated above are true to the best of my/ our knowledge, information and belief.  Dated this ..... day of ..... 20.....		
6. To be signed by Patentee(s) / Licensee / Authorised Agent furnishing the statement.	Signature(s) .....  To The Controller of Patents, The Patent Office, at .....		